

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 8
Appeal No. 200/252/ND/2020**

Under Section: 252

In the matter of:

Income Tax Officer	...	Appellant
Vs		
ROC, M/s. Orion Softech Pvt. Ltd.	...	Respondent

Order delivered on 24.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant	:	
For the ROC	:	
For the IT Dept.	:	Mr. Zoheb Hussain, Sr. St. counsel Ms. Priti Verma, Adv.

ORDER

Learned counsel for the appellant seeks and is granted time to complete the service on Respondents No. 2, 3 and 4 and file service affidavit. List on 13.04.2020

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Md Saddam